

**SCHEDULE FORM C**

**PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES**

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**Date:- 22-10-2020**

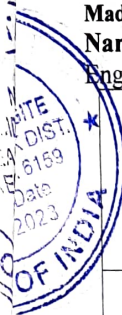
To  
Vighnesh Palkar, Liquidator  
Tathya Engineering and Infracore Private Limited  
1804, Haware Infotech Park, Sector 30A,  
Vashi, Navi Mumbai 400 705. Mob:-+91-9082851517

From  
Mr. Mohan Agrawal, Director,  
**Narsinha Engineering Pvt Ltd.**  
B-10 Nice Area Satpur MIDC Nashik 422007

**Subject:** Submission of proof of claim in respect of the liquidation of Tathya Engineering and Infracore Private Limited under the Insolvency and Bankruptcy Code, 2016.

**Madam/Sir,**  
**Narsinha Engineering Pvt Ltd** hereby submits this proof of claim in respect of the liquidation Tathya Engineering and Infracore Private Limited. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR <small>(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)</small>	<b>Narsinha Engineering Pvt Ltd.</b>
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	B-10 Nice Area Satpur MIDC Nashik 422007
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL : 34,40,150/- INTEREST : 52,74,457/- <b>TOTAL CLAIM : 87,14,607/-</b>
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	SHAMBO CONSTRUCTION PVT. LTD. had approached Narsinha Engineering Pvt. Ltd., and negotiated for supply of Loose Parts of Ghati Sheds. During the negotiations the said Shambo had also agreed to the other terms of the supply contract and agreed to pay the invoice amounts within a period of 60 days from the date of dispatch and also the cost of transportation, etc. Pursuant to the negotiations the said Shambo placed oral requisitions on Narsinha



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Advocate & Notary Govt. of India  
5-A, New Kalika Society,  
Old Agra Road, Nashik-422002



Engineering for supply of the goods which were from time to time supplied. The supplied goods by Narsinha Engineering are duly covered under its various invoices raised on Shambo from to time.

Narsinha had filed a Summary Suit bearing No. 41 of 2012 under Order XXXVII Rule (2) of the Code of Civil Procedure, 1908 which stood decreed by a Judgment and Order dated 04.09.2012.

Following operative order is passed in summary suit:

*The suit is decreed with costs.*

*The Defendant do pay an amount of Rs. 33,64,395/- to the Plaintiff within a period of one month from the date of this order.*

*The Defendant is further directed to pay the interest at the rate of 18 % p.a. on decretal amount from the date of filing the suit till its realization within one month from the date of this order.*

*In case, the Defendant failed to make the payment of decretal amount as directed, the Plaintiff is entitled to recover it as per the provisions of law*

5. DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS

Narsinha had filed a Summary Suit bearing No. 41 of 2012 under Order XXXVII Rule (2) of the Code of Civil Procedure, 1908 which stood decreed by a Judgment and Order dated 04.09.2012.



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6.	DETAILS OF HOW AND WHEN DEBT INCURRED	BY SUPPLY OF GOODS TO Shambho Construction Pvt. Ltd
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	-NA-
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	-NA-
8A.	WHETHER SECURITY INTEREST RELINQUISHED	YES / NO
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NO
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	IDBI BANK A/C NO:- 0103102000034283 IFSC:- IBKL0000103
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	1) (i) Copy of Suit decree. 2) Attested Copy of ledgers

Signature of operational creditor or person authorized to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)	
Name in BLOCK LETTERS:-	MOHAN VIJA YPRAKASH AGRAWAL
Position with or in relation to creditor	DIRCETOR
Address of person signing	Mr. Mohan Agrawal, Director, <b>Narsinha Engineering Pvt Ltd.</b> B-10 Nice Area Satpur MIDC Nashik 422007

\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

### AFFIDAVIT

I, Mr. Mohan Agrawal, Director currently residing Plot No 9 Yeshomandir Society , Near Ravindra High School, Takli road , dwarka Nashik do solemnly affirm and state as follows:

- The above named corporate debtor was, at liquidation commencement date, that is, the 22<sup>ND</sup> day of Oct 2020 and still is, justly and truly indebted to me in trade, or, as the case may be, in the sum of Rs. 87, 14, 607 for [please state consideration].
- In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:
  - Copy of Suit decree.
  - Attested Copy of ledgers
- The said documents are true, valid and genuine to the best of my knowledge, information and belief.
- In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following:

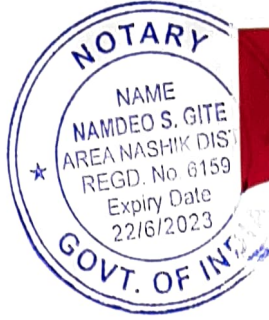
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the operational creditor which may be set off against the claim.]

Solemnly, affirmed at Nashik on this 22<sup>nd</sup> day, the October day of 2020



**NAMDEO S. GITE**  
Advocate & Notary Govt. of India  
5-A, New Kalika Society,  
Old Agra Road, Nashik-422002

Before me,  
Notary / Oath Commissioner



*M. Agrawal*  
Deponent's signature

**VERIFICATION**

I, Mr. Mohan Agrawal, Director, **Narsinha Engineering Pvt Ltd.** B-10 Nice Area Satpur MIDC Nashik 422007 currently residing at , Plot No 9 Yeshomandir Society , Near Ravindra High School, Takli road , dwarka Nashik the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Nashik on this 17<sup>th</sup> Day of Oct 2020

*M. Agrawal*  
Deponent's signature

*Sandeep T. Jagtap*  
**IDENTIFIED BY**



Noted & Registered 4/8/2020  
at Serial Number 22/10/2020

**BEFORE ME**

*(Signature)*

**NAMDEO S. GITE**  
Advocate & Notary Govt. of India  
5-A, New Kalika Society,  
Old Agra Road, Nashik-2

